## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 480/2000 in O.A. NO. 540/2000



New Delhi this the 7th day of February, 2001.

## HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

- 1. Smt. M.B.Sahoo W/O A.K.Sahoo, R/O 140/8, Sector-I, Pushpa Vihar, New Delhi.
- K.K.Satija S/O R.D.Satija,
  R/O D-93 Mansarover Garden,
  New Delhi.
- Tarun Kumar S/O T. Madhav Rao,
  R/O D-Pocket 776 Dilshad Garden,
  New Delhi.
- V. Ramaswamy S/O V. V. S. Sastry,
  R/O 868 D. A. Flats,
  Gulabi Bagh, New Delhi.
- R.C.Keswarwani S/O S.N.Prasad, R/O Qr. No.964, D.A.Flats, Gulabi Bagh, New Delhi.
- J.S.Bhatia S/O D.S.Bhatia,
  R/O C-17, Sudershan Park,
  New Delhi.
- 7. Dharam Pal S/O Hari Chand, R/O 3719 Gali No.3, Charampura, Gandhi Nagar, New Delhi.
- 8. Radhe Shyam Sharma S/O S.P.Samariya, R/O 16/399-E, Bapa Nagar, P.S.Rd., Karol Bagh, New Delhi.
- 9. Miss Promila Madan D/O C.L.Madan, R/O A-306 Sector 19, Noida.
- 10. Sabir Ali S/O Mohd. Saddiq, R/O 2/3 Sadiq Nagar, Meerut City.

... Applicants

( By Shri Deepak Verma, Advocate )

-versus-

C.M. Vasudev, Secretary, Deptt. of Expenditure, Ministry of Finance, Government of India, North Block, New Delhi.

... Respondent

( By Shri N.S.Mehta, Advocate )

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## O R D E R (ORAL)



Shri Justice Ashok Agarwal :

Respondents have since conveyed the decision on the representation of the applicants. Nothing, therefore, now survives in the present contempt petition which is accordingly disposed of. No costs.

(S.A.T.Rizvi) Member (A)

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( Ashok Agarwal ) Chairman

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